

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **36/AM10 HELD ON 02.12.2009**
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. **36/87-NC-7/2009** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' held on **02.12.2009** under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **35/AM10 held on 25.11.2009**.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-115	GUARNIFLON INDIA PVT. LTD.	HQ F. No. 01/87/050/00390/AM09/DES-VII	Status: Approved
	NC No.: 36/AM10 Dated: 02.12.2009	Adv. Lic. No. 0310483587 Dated 25.08.2008	RLA F. No. 03/94/040/00368/AM09	

Application: Request is for amendment in the description of export product.

Decision: With D/o C&PC OM No. 46011/51/2008-PC.II dated 09.11.2009, following adhoc norms are **approved** with modification in description of export item in supersession of earlier norms ratified in NC Meeting No. 45/87-ALC1/2008 held on 18.02.2009 (Case No. 8/21/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polytetrafluoroethylene (PTFE) Skived Sheets/Films/Tapes, Extruded	1 kg	Relevant Poly Tetra Fluoroethylene	1.02 kg

8	83021000	STORM HINGES (STORM BS16 FOR USE ON PVC DOORS & WINDOWS)	600.000	Number	199157.00	3939.80 US\$
				Total	1,336,175.11	26,432.72

Decision: With D/o C&PC OM No. 46011/53/2009-PC.II dated 20.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Guest Room Doors, windows and Frames made of uPVC Gold system	1 kg	1. Relevant Frame P 1960 (uPVC Profile)	Net + 5% wastage
		2. Relevant SASH P 1967 (uPVC Profile)	Net + 2.2% wastage
		3. Glazing Beads R 1965 (uPVC)	Net + 7% wastage
		4. Storm Hinges	Net + 5% wastage
		5. Coupling Profile – 1248 (uPVC)	Net + 0.16% wastage
		6. Butt Seal M 9040 (PVC)	Net to Net
		7. Glazing SHIM F 002 (Polypropylene)	Net to Net
		8. Glazing SHIM F 003 (Polypropylene)	Net to Net

15	Case No.:6/29/87-ALC1/2009	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Approved
	HQ File :01/87/050/00219/AM10/	RLA File :34/24/040/00044/AM10/	Lic.No/Date:3410024578 26.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39019090	63/0- THERMOPLASTIC SEMICONDUCTING COMPOUND	420000.000	K.G	35899200.00	747900.00 US\$
				Total	35,899,200.00	747,900.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	28030010	CARBON BLACK	121800.000	K.G	8769600.00	182700.00 US\$
2	39013000	ETHYLENE VINYL ACETATE	224700.000	K.G	19953360.00	415695.00 US\$
3	39011010	LOW DENSITY POLYETHYLENE (LDPE)	77700.000	K.G	5594400.00	116550.00 US\$
				Total	34,317,360.00	714,945.00

Decision: With D/o C&PC OM No. 46011/210/2004-PC.II dated 19.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Semiconducting Compound	1 kg	1. Carbon Black	0.290 kg
		2. Ethylene Vinyl Acetate (EVA)	0.535 kg
		3. Low Density Polyethylene (LDPE)	0.185 kg

21	Case No.:4/22/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Approved
	HQ File :01/87/050/00176/AM10/	RLA File :03/94/040/00416/AM10/	Lic.No/Date:0310533789 13.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>

1	39072010	62/0- POLY (OXY-1, 2-ETHANEDIYL) ALPHA-BUTYL-OMEGA-HYDROXY-85% MIN (PACKED IN HDPE DRUMS/BARRELS 2400 NOS.)	504000.000	K.G	37699200.00	554400.00 EURO
				Total	37,699,200.00	554,400.00
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29094300	BUTYL DIGLYCOL / BUTYL CARBITOL / DIETHYLENE GLYCOL MONO BUTYL ETHER	267926.400	K.G	23684693.76	348304.32 EURO
2	29101000	ETHYLENE OXIDE	164757.600	K.G	11203516.80	164757.60 EURO
3	39233090	HDPE DRUMS / BARRELS	2400.000	Number	816000.00	12000.00 EURO
				Total	35,704,210.56	525,061.92

Decision: With D/o C&PC OM No. 46011/35/2008-PC.II dated 01.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly (Oxy-1, 2-Ethanediyl) Alpha Butyl Omega Hydroxy 85% Min	1 kg	1. Butyl Diglycol / Butoxycarbitol/ Diethylene Glycol Mono Butyl Ether	0.5316 kg
		2. Ethylene Oxide	0.3197 kg

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Case No.:2/36/87-ALC1/2009	Party Name:MICRO INKS LTD.	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Approved
HQ File :01/87/050/00274/AM10/	RLA File :03/95/040/00511/AM10/	Lic.No/Date:0310546028 17.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39049000	62/0- ADHESION PROMOTER Containing 62+/-1% Ttra Isopropeyl Titanate and 27+/-1% Butanol	200000.000	K.G	27840000.00	600000.00 US\$
				Total	27,840,000.00	600,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29051300	BUTANOL	55720.000	K.G	2951822.72	62406.40 US\$
2	29051220	ISO Propanol	22000.000	K.G	957352.00	20240.00 US\$
3	29420090	Tetra Isopropyl Titanate (TIPT)	126040.000	K.G	20090902.04	424754.80 US\$
				Total	24,000,076.76	507,401.20

Decision: With D/o C&PC OM No. 46011/188/2005-PC.II dated 26.05.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Adhesion Promoter containing 62+/-1% Tetra Isopropyl Titanate and 27+/-1% Butanol	1 MT	1. Butanol	0.2786 kg
		2. Tetra Isopropyl Titanate	0.6302 MT
		3. Isopropanol	0.1100 MT

3.2 Following applications are **withdrawn**:

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Case No.:10/30/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Approved			
HQ File :01/87/050/00235/AM10/	RLA File :03/95/040/00420/AM10/	Lic.No/Date:0310541359 12.10.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39051290	63/0- POLYVINYL ACETATE EMULSION SOLID CONTENT 56% +/- 1% (PACKED IN 2800 HM HDPE DRUMS HAVING NET WT. 8.50 KG PER DRUM) (TOTAL NT.WT.OF HM HDPE DRUM SHOULD NOT BE LESS THAN 23800 KGS.)	672000.000	K.G	30117360.00	611520.00 US\$
				Total	30,117,360.00	611,520.00
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39123919	HYDROXY ETHYL CELLULOSE	4905.600	K.G	1268404.20	25754.40 US\$
2	29153200	VINYL ACETATE MONOMER	298368.000	K.G	11755699.20	238694.40 US\$
3	29153990	VEOVA 10	12633.600	K.G	1151078.88	23372.16 US\$
4	29242190	ACRYLAMIDE	1814.400	K.G	214462.08	4354.56 US\$
5	29179000	DI BUTYL MALEATE	45024.000	K.G	2882661.60	58531.20 US\$
6	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	24990.000	K.G	1673830.20	33986.40 US\$

Decision: The Office of Jt. DGFT, Mumbai, vide their letter dated 12.10.2009, has informed that the licence has been issued on **repeat basis** in terms of para 4.7 read with para 4.7.1 and 4.7.2 of HBP (Vol.I) on basis of decision of Norms Committee in Meeting No. 07/87-ALC1/2009 dated 13.05.2009 (Hqrs. F.No. 01/87/50/732/AM09). Hence, the case was **withdrawn**.

3.3 Following applications are **deferred**:

MANUAL CASES

3.3.1	Case No. A-116	UNIVERSAL FORME INDIA (PRIVATE) LTD.	HQ F. No. 01/87/050/00767/AM07/DES-VII	Status: Deferred
	NC No.: 36/AM10 Dated: 02.12.2009	Adv. Lic. No. 0410085997 Dated 28.11.2006	RLA F. No. 04/24/040/00315/AM07/	

Position: D/o C&PC will furnish comments.

Deferred for Three weeks.

3.3.2	Case No. A-117	PREMIER POLYFILM LTD.	HQ F. No. 01/87/050/00528/AM09/DES-VII	Status: Deferred
	NC No.: 36/AM10 Dated: 02.12.2009	Adv. Lic. No. 0510230493 Dated 07.11.2008	RLA F. No. 05/24/040/00490/AM09	

Application: Request is for amendment of advance authorization as per SION H-328.

Position: D/o C&PC will furnish comments.

POSITION: D/o C&PC will furnish comments.

Deferred for Three weeks.

ONLINE CASES

1	Case No.:201/46/83-ALC1/2007	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/83/050/02009/AM08/	RLA File :02/24/040/00226/AM08/	Lic.No/Date:0210106398 23.11.2007	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

2	Case No.:21/32/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/82/050/01196/AM09/	RLA File :05/24/040/00347/AM09/	Lic.No/Date:0510229889 23.10.2008	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

3	Case No.:3/1/84-ALC3/2009	Party Name:DYUTI ENTERPRISE PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/84/050/00467/AM09/	RLA File :02/24/040/00284/AM09/	Lic.No/Date:0210124438 18.03.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

4	Case No.:8/6/87-ALC1/2009	Party Name:HARITA -NTI LIMITED,	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00029/AM10/	RLA File :04/24/040/00306/AM09/	Lic.No/Date:0410103415 26.03.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

5	Case No.:26/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00737/AM09/	RLA File :04/24/040/00304/AM09/	Lic.No/Date:0410103427 27.03.2009	Defer Date:30.12.2009

	Position: Reply awaited from the firm.
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6	Case No.:12/17/87-ALC1/2009	Party Name:SAATI INDIA PVT LTD	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00128/AM10/	RLA File :03/95/040/00997/AM09/	Lic.No/Date:0310515370 13.04.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

7	Case No.:14/14/87-ALC1/2009	Party Name:STYLO TABLEWARES	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00100/AM10/	RLA File :24/24/040/00001/AM10/	Lic.No/Date:2410024736 14.05.2009	Defer Date:30.12.2009
	Position: Reply awaited from the firm.			

9	Case No.:9/17/87-ALC1/2009	Party Name:WALTER PACK AUTOMOTIVE PRODUCTS INDIA PVT.LTD.	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00125/AM10/	RLA File :31/24/040/00011/AM10/	Lic.No/Date:3110038465 20.05.2009	Defer Date:30.12.2009
	Position: Reply awaited from the firm.			

10	Case No.:14/17/87-ALC1/2009	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00130/AM10/	RLA File :03/94/040/00216/AM10/	Lic.No/Date:0310524185 15.06.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

11	Case No.:4/13/87-ALC1/2009	Party Name:RAPID ENGINEERING CO.PLTD.	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00083/AM10/	RLA File :05/24/040/00121/AM10/	Lic.No/Date:0510243699 15.06.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

12	Case No.: 19/14/87-ALC1/2009	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00105/AM10/	RLA File :03/95/040/00143/AM10/	Lic.No/Date:0310525448 23.06.2009	Defer Date:23.12.2009
	Position: Reply awaited from the firm.			

13	Case No.: 1/15/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00106/AM10/	RLA File :07/24/040/00078/AM10/	Lic.No/Date:0710065567 24.06.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

14	Case No.: 3/15/87-ALC1/2009	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00108/AM10/	RLA File :07/24/040/00090/AM10/	Lic.No/Date:0710065596 26.06.2009	Defer Date:30.12.2009
	Position: Reply awaited from the firm.			

16	Case No.: 1/16/87-ALC1/2009	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00114/AM10/	RLA File :02/24/040/00051/AM10/	Lic.No/Date:0210128531 02.07.2009	Defer Date:13.01.2010
	Position: With DIPP letter dated 02.12.2009, following information may be called for from the firm: i) Applicant firm vide their letter dated 10.11.2009 has stated that Nett weight of Export Product should be read as 473.122 MT instead of 423.60 MT. In the application the Nett weight of Export has been indicated as 400.00 MT only and not 423.60 MT, they may clarify the position. ii) They may also furnish the percentage composition of Rubber Compound indicating the percentage of various raw material used.			

17	Case No.: 3/11/85-ALC3/2009	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/85/050/00066/AM10/	RLA File :03/94/040/00740/AM09/	Lic.No/Date:0310528352	Defer

	HQ File :01/87/050/00000/AM10/	RLA File :02/24/040/00170/AM09/	Lic.No/Date:0310528532 10.07.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

18	Case No.:11/17/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00127/AM10/	RLA File :02/24/040/00275/AM09/	Lic.No/Date:0210128984 13.07.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

	Case No.:3/27/87-ALC1/2009	Party Name:BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00204/AM10/	RLA File :07/24/040/00142/AM10/	Lic.No/Date:0710065930 14.07.2009	Defer Date:13.01.2010
	Position: With DIPP letter dated 02.12.2009, following information may be called for from the firm: i) Percentage content of each of the imported inputs in the export product; and ii) Details of indigenous inputs along with their quantity.			

20	Case No.:8/21/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00168/AM10/	RLA File :07/24/040/00169/AM10/	Lic.No/Date:0710066440 11.08.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

22	Case No.:10/26/87-ALC1/2009	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00201/AM10/	RLA File :17/24/040/00112/AM09/	Lic.No/Date:1710002763 14.08.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

23	Case No.:7/26/87-ALC1/2009	Party Name:GALA BRUSH LTD.	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HO File :01/87/050/00198/AM10/	RLA File :03/94/040/00830/AM09/	Lic.No/Date:0310534324 19.08.2009	Defer Date:23.12.2009

			17.08.2009	23.08.12.2009
	Position: D/o C&PC will furnish comments.			
24	Case No.:1/28/87-ALC1/2009	Party Name:KUSHAL KR.ROYCHOWDHURY	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00209/AM10/	RLA File :02/24/040/00106/AM10/	Lic.No/Date:0210131938 23.09.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			
25	Case No.:1/29/87-ALC1/2009	Party Name:SWASTIK POLYMERS	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00214/AM10/	RLA File :05/24/040/00327/AM10/	Lic.No/Date:0510250090 30.09.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			
27	Case No.:11/30/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00236/AM10/	RLA File :31/24/040/00116/AM10/	Lic.No/Date:3110040276 12.10.2009	Defer Date:06.01.2010
	Position: Copy of application is awaited from RLA.			
29	Case No.:1/33/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00250/AM10/	RLA File :04/24/040/00178/AM10/	Lic.No/Date:0410108867 28.10.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			
30	Case No.:1/36/87-ALC1/2009	Party Name:STAR INDIA CONVEYORS	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00273/AM10/	RLA File :10/24/040/00088/AM10/	Lic.No/Date:1010036018 17.11.2009	Defer Date: 06.01.2010
	Position: New case: copy of application is awaited from RLA			

	Position: New case; copy of application is awaited from RLA.		
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32	Case No.:3/36/87-ALC1/2009	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00275/AM10/	RLA File :03/95/040/00519/AM10/	Lic.No/Date:0310546093 17.11.2009	Defer Date: 23.12.2009
	Position: D/o C&PC will furnish comments.			

33	Case No.:4/36/87-ALC1/2009	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00276/AM10/	RLA File :03/95/040/00525/AM10/	Lic.No/Date:0310546491 19.11.2009	Defer Date: 06.01.2010
	Position: New case; copy of application is awaited from RLA.			

34	Case No.:5/36/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00277/AM10/	RLA File :03/94/040/00659/AM10/	Lic.No/Date:0310546646 19.11.2009	Defer Date: 06.01.2010
	Position: New case; copy of application is awaited from RLA.			

35	Case No.:6/36/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00278/AM10/	RLA File :03/95/040/00530/AM10/	Lic.No/Date:0310546653 19.11.2009	Defer Date: 06.01.2010
	Position: New case; copy of application is awaited from RLA.			

36	Case No.:7/36/87-ALC1/2009	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00279/AM10/	RLA File :31/24/040/00146/AM10/	Lic.No/Date:3110040755 20.11.2009	Defer Date: 06.01.2010
	Position: New case; copy of application is awaited from RLA.			

37	Case No.:8/36/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
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	HQ File :01/87/050/00280/AM10/	RLA File :31/24/040/00144/AM10/	Lic.No/Date:3110040771 24.11.2009	Defer Date: 06.01.2010
	Position: New case; copy of application is awaited from RLA.			

38	Case No.:9/36/87-ALC1/2009	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG PLTD.	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00281/AM10/	RLA File :07/24/040/00312/AM10/	Lic.No/Date:0710068463 25.11.2009	Defer Date: 06.01.2010
	Position: New case; copy of application is awaited from RLA.			

39	Case No.:10/36/87-ALC1/2009	Party Name:BHANU COSMETICS PACKAGING PVT. LTD.	Meet No/Date:36/87-ALC1/2009 02.12.2009	Status: Deferred
	HQ File :01/87/050/00282/AM10/	RLA File :03/94/040/00662/AM10/	Lic.No/Date:0310547749 26.11.2009	Defer Date: 06.01.2010
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
